

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 649
(TO BE ANSWERED ON THE 29th July 2024)**

DEVELOPMENT OF THANJAVUR AIRPORT

649. SHRI S. KALYANASUNDARAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the present status of the development of Thanjavur Airport and the details thereof;
- (b) the expected date of completion of works and the tentative date of opening and the details thereof; and
- (c) the proposed flight connections under the UDAN Scheme and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Thanjavur Airport is owned and operated by the Indian Air Force (IAF). Airports Authority of India (AAI) is in possession of 56.16 acres of land for construction of a civil enclave, consisting of Terminal Building, Car Park, New Apron etc., at the airport. However there is requirement of straight 4 lane approach road from NH 36 for which the Government of Tamil Nadu has been requested to acquire additional land and construct the same. Construction of the civil enclave can be initiated by AAI once the approach road is constructed by the State Government.

(c): During the second round of bidding under Regional Connectivity Scheme (RCS) - UDAN, Thanjavur (Tanjore) airport was identified for development and operation of flights. The routes connecting Tanjore with Chennai and Bangalore have been allotted to Air Taxi for operation during UDAN 4.2 using a 9-seater aircraft. Upon the readiness of the airport, the airline may start the operations from Thanjavur airport.
